

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3998
ANSWERED ON:03.12.2010
FOREIGN DIRECT INVESTMENT IN POWER SECTOR
Singh Shri Radha Mohan

Will the Minister of POWER be pleased to state:

- (a) whether the Government has reached any agreement in the Meeting held in New York on `Inviting foreign investors in the power sector in India to enhance the capacity of electricity and power sector`;
- (b) if so, the details thereof; and
- (c) the details of the funds to be invested in India by the foreign investors?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c) : Hon`ble Minister of Power and officials of the Ministry were invited to attend the 7th Annual India Investment Forum held on 5-6 October, 2010 in New York and Hon`ble Minister of Power delivered the key note address at the Plenary Session. No agreements were made during the meeting. However, 100% Foreign Direct Investment (FDI) is permitted in power sector under automatic route.